

SPECIAL BENCH
COURT - II

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/40(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	KOREA TRADE INSURANCE CORPORATION VS ADO ADDITIVES MFG PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Manish Dhir, Adv] For the Operational Creditor

Mr. Saurav Jain, Adv.] For the Corporate Debtor

ORDER

1. Ld. Counsel for the parties present.
2. List the matter before regular bench for hearing on **10.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)